

(ग) दिसम्बर, 1980, दिसम्बर, 1981 और दिसम्बर, 1982 की स्थिति के अनुसार रिपोर्टिंग परियोजनाओं का व्यौरा और उनके अन्तर्गत लाभान्वित हुए लोगों की संख्या बताने वाला विवरण सभा पटल पर रखा जाता है। [प्रथम नंबर रखा गया। देखिए संख्या LT-5909/83]

(घ) जहां तक भारत सरकार का संबंध है, योजना के अन्तर्गत आवंटित की गई समुची राशि का उपयोग किया गया।

Financial Assistance to Rajasthan University

750. SHARI JAI NARAYAN RAOT: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that Central financial assistance is provided to the Rajasthan University to a project for the collection, preservation, listing cataloguing, editing and publication of manuscripts on Rajasthan's history and culture; and

(b) if so, the amount so far given to the Rajasthan University and progress made so far in the matter?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) A grant of Rs. 91,000/- was sanctioned in favour of the University of Rajasthan in February, 1981. According to the progress report received from the University an expenditure of Rs. 92,976/- had been incurred till 31st December, 1982.

Amendment to Haj Committee Act

751. SHRI MOHAMMAD ASRAR AHMAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is proposed to amend the present Haj Committee Act;

(b) if so, details of the proposed amendments and when the amending Bill will be introduced in Parliament; and

(c) whether it is proposed to make the representation on the Board broad-based, so that all the regions of the country are duly represented?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Yes, Sir.

(b) and (c) The new legislation will be aimed at (i) making the Haj Committee more broad-based, giving adequate representation to States having sizable representation to States having rating the executive and advisory functions of the Haj Committee, and (iii) vesting the Committee with necessary legal powers to acquire, hold and dispose of property, moveable and immovable and to create a creditable trust or endowment. The proposed changes are also aimed at streamlining arrangements for Haj and Zierat and thereby providing better facilities to Indian pilgrims. A sub-committee has recently been formed to go into this question and their recommendations have been asked for by the end of March, 1983. The new Bill will be introduced in Parliament as early as possible after further consultations with concerned official and unofficial agencies.

Setting up of a Commission with Japan to record the History of S. C. Bose and I.N.A.

752. SHRI VIRDHI CHANDER JAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Union Government is ready to initiate steps with the Japan Government to set up a Joint Commission to record the authentic history of Netaji Subhash Chandra Bose and the I.N.A. and to give full recognition to Netaji's statue as a freedom fighter for India and Asia; and

(b) whether the Government will take steps to set up a joint study group